MAJOR RELIEF FOR OVER 350 SADA GRB FAMILIES

After decades, residents to get flat ownership rights

MLA TO BEAR RS 1,000 FEE FOR ALL BENEFICIARIES

THE GOAN I NETWORK

VASCO

In a major relief for more than 350 families residing in Goa Rehabilitation Board (GRB) housing units at Sada, Mormugao MLA Sankalp Amonkar and Goa Rehabilitation Board Chairman Rajesh Faldessai on Tuesday announced that residents will receive ownership rights to their flats within a month, bringing an end to a wait that has stretched for decades.

The announcement was made during a public interaction with residents, many of whom have spent years occupying the housing units without legal ownership despite repeatedly raising the issue before successive governments and public representatives.

Addressing residents, Rajesh Faldessai said the long-pending process of transferring ownership rights has finally reached its concluding stage and all eligible beneficiaries will soon receive the necessary documents. He said the decision would provide much-needed security to families who have been living in the housing complex for several years.

Faldessai further stated that the beneficiaries would not only receive ownership of the housing units but would also be granted rights over the land attached to the premises. He explained that the move would significantly improve the financial and developmental prospects of the residents.

"Once the ownership and land rights are granted, residents will be able to avail loans from financial institutions by mortgaging their properties. They will also have the freedom to form cooperative societies and undertake redevelopment of the premises in the future if required," he said.

Speaking on the occasion, MLA Sankalp Amonkar said the issue had remained unresolved for many years despite repeated demands from residents. He credited Chief Minister Pramod Sawant for intervening in the matter and ensuring that the process moved forward.

Amonkar said one of the major concerns among residents was the financial burden associated with obtaining ownership documents. However, following discussions with the Chief Minister, the charges were reduced and fixed at just Rs 1,000 per housing unit.

In a gesture that drew applause from the gathering, Amonkar announced that he would personally bear the amount on behalf of all beneficiaries, ensuring that no resident is required to pay the fee.

The announcement was welcomed by residents, many of whom described it as a historic moment for the Sada housing colony. Several families said they had almost lost hope of ever receiving ownership rights after spending decades in uncertainty.

With the final formalities expected to be completed within a month, hundreds of families are now set to become legal owners of their homes, ending a long chapter of uncertainty and providing them with greater financial security and future opportunities.

NGO calls for special safety plan for cyclists on highways, other roads

THE GOAN I NETWORK

MARGAO

As June 3 is observed as World Bicycle Day, GOACAN has called for a special road safety plan for cyclists on highways, MDRs and village roads in Goa on the eve of World Bicycle Day.

WORLD BICYCLE DAY

June 3 is observed as World Bicycle Day after the United Nations General Assembly adopted a resolution to this effect on April 12, 2018. "Acknowledging the uniqueness, longevity and versatility of the bicycle, which has been in use for two centuries, and that it is a simple, affordable, reliable, clean and environmentally fit sustainable means of transportation, fostering environmental stewardship and health, the General Assembly decided to declare 3 June World Bicycle Day."

In a letter to Rajesh B. Naik, Chairman Lead Agency, GOACAN Coordinator Roland Martins has pointed out that bicycles have been part of life in Goa for a very long time and were even being registered with the local bodies, however, since they are not within the ambit of the Motor Vehicles Act they have not come under any special program of Road Safety.

"In the last 15 years there has been a rise in the number of road accidents involving bicycles where there has been a steady increase in the number of injuries caused to cyclists and even deaths. There has been a growth in the number of people of all ages taking to using bicycles on a regular basis whether as a means of transport to work & shop or for the purpose of physical fitness or just as a hobby", he added.

The Letter has called upon the Lead Agency Chairman to request the Taluka level Assistant Directors of Transport (ADT) to hold a sensitisation meeting of cycling club representatives in their respective jurisdiction with the assistance of the concerned Police Inspector Traffic Cell; Include bicycles and cyclists in the forthcoming observation of the State Road Safety Week to be observed in September 2026 and National Road Safety Month in January-February 2027.

The NGO has also called for requesting the Traffic Police & PWD to submit specific recommendations on Road Engineering that are relevant to bicycles and cyclists which can then be passed on to the respective District Road Safety Committee for their consideration.

FOR SALE

Property for sale in Goa Vasco da gama Area 122 sq.mtr. suitable for office and commercial use at T 3 Karma Impress Near KPC Bus Stand Mundvel Vasco da gama 403 802

For Inspection Contact
Mr. Parab - Mob. No. 8390360175
Please send your proposal to Mr. Ghansyam Choudhary
Email : accounts3@shahilogistics.com

INSTITUTE OF PSYCHIATRY & HUMAN BEHAVIOUR
Government of Goa
Entrance test for the Year 2026-27

Applications are invited for full time Programs under the Centre of Excellence at Institute Of Psychiatry And Human Behavior, Bambolim affiliated to Goa University for the academic year 2026-27

Post Basic Diploma In Psychiatric/Mental Health Nursing

For details regarding Entrance Test and Admission Procedures kindly visit institute website https://iphb.goa.gov.in.

Entrance Test: 12th July 2026

Sd/- Director,
Institute of Psychiatry and Human Behaviour,
Opp. Holy Shrine Cross, Bambolim Goa

DI/ADVT/541/2026

FORM-A
PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)
FOR THE ATTENTION OF THE STAKEHOLDERS OF COMPLEMENT THEORY TECHNOLOGIES PRIVATE LIMITED

1.	NAME OF CORPORATE PERSON	COMPLEMENT THEORY TECHNOLOGIES PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	08th March, 2024
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/ REGISTERED	Registrar of Companies, Goa
4.	CORPORATE IDENTITY NUMBER OF CORPORATE PERSON	U62099GA2024PTC016465
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	Office No. 5C, 5th floor, RR Towers, Rajwado Angod, Mapusa, North Goa, Bardez, Goa, India, 403507
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	01st June, 2026
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	**Mr. Kushal Jajodia** Unit No. 202, Auris Galleria, New Link Road, Malad West, Mumbai - 400064, Maharashtra ceo@kushaljajodia.com Ph. 9870033899 **IBBI Registration No. IBBI/IPA-001/IP-P-02886/2024-2025/14433**
8.	LAST DATE FOR SUBMISSION OF CLAIMS	30th June, 2026

Notice is hereby given that the M/s. **COMPLEMENT THEORY TECHNOLOGIES PRIVATE LIMITED** has commenced voluntary liquidation w.e.f. 01st June 2026.

The stakeholders of **COMPLEMENT THEORY TECHNOLOGIES PRIVATE LIMITED** are hereby called upon to submit proof of their claims, on or before 30th June 2026, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Sd/-
Kushal Jajodia
Liquidator

Date: 01st June, 2026 IBBI Registration No: IBBI/IPA-001/IP-P-02886/2024-2025/14433

Village Panchayat Moira
Attafondem, Moira, Bardez, Goa
Phone No.: (0832) 2470344
Email: villagepanchayatmoira@gmail.com

Ref. No.: VP/Moi/F/Work/Tender Notice/2026-27/717 **Date: 26/05/2026**

TENDER NOTICE

Sealed percentage rate tenders are hereby invited from eligible P.W.D. contractors in the appropriate class and category for the below-mentioned work by the Sarpanch, V.P. Moira, Bardez-Goa.

Sr. No.	Name of Work	Estimated Amount Put to Tender (Excluding GST) (Rs.)	Earnest Money Deposit (Rs.)	Time Limit (Excluding Monsoon)	Cost of Tender Form (Rs.)	Class and Category of Contractor
1	Desilting of drains in the V.P. Moira Jurisdiction, V.P. Moira, Bardez-Goa	262,191.55	5,244/-	120 days	4,000/-	V and above RBLD/BLDG

- Last date for receiving applications: **12/06/2026 up to 12.00 noon,** along with the cost of the tender form (non-refundable).
- Date of issue of blank tender form: **16/06/2026 up to 12.00 noon.**
- Date of receipt of sealed tender form: **19/06/2026 up to 10.00 am** (along with EMD sealed in separate envelopes) and will be opened on same day at 11.30 am.
- Applications for issue of tender form shall be accompanied with
  a) Attested copy of a valid registration certificate of the contractor in the concerned category of work.
  b) Attested PAN card.
  c) Attested copy of a valid GST registration certificate and acknowledgement of up-to-date returns filed with ARN (Application Reference Number generated on the GST common portal) as per GST law.
  d) Declaration of works in hand, submitted with a detailed list indicating the present status, on a Rs.100/- stamp paper (however, tender forms will not be issued to persons having works in hand exceeding four times the tendering limit).
  e) Attested copy of a valid Income Tax Clearance Certificate.
- EMD shall be in the form of Demand Draft/Deposit Call Receipt (DCR)/Pay Order from a nationalised or scheduled bank drawn in favour of the Sarpanch, V.P. Moira, payable at Moira, and sealed in a separate envelope.
- **Contractors shall submit a separate application for each work. Incomplete and third-party applications shall not be entertained by the Panchayat and no form shall be issued.**
- Unsealed and conditional tenders will be rejected outright.
- The contractor shall quote the tender excluding GST. GST, as applicable, shall be paid separately on the total value of work executed.
- For the tenders/items of tender in case of being quoted abnormally below i.e 20.00% below the estimated cost, than the contractor shall furnish on demand an additional performance security in the form of Bank guarantee from Nationalized/ Scheduled Bank for that amou nt which is worked out as difference between quoted amount and reasonable amount reduced by 20.00%.
- **Right to accept or reject any or all the tenders without assigning any reasons is reserved with the Village Panchayat.**

Seal

Sd/-
(Mr. Sagar Rama Naik)
Sarpanch
Village Panchayat Moira, Bardez-Goa.

NKGSB Bank
NKGSB Co-op. Bank Ltd.
(Multi State Scheduled Bank)

Recovery Department : Laxmi Sadan ,361, V. P. Road, Girgaum, Mumbai - 400004
T : (022) 67545020/21/25/40/48/73/98;
E : recovery@nkgsb-bank.com

SALE NOTICE FOR SALE OF IMMOVABLE PROPERTY / SECURED ASSET
(As per Rule 8 (6) & 9 (1) of The Security Interest Rules, 2002)

E-Auction Notice for sale of secured Assets under the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with proviso to rule 8(6) & 9(1) of the Security Interest (Enforcement) Rules, 2002.

Notice is hereby given to the public in general and in particular to the Borrower(s), Mortgagor(s) and Guarantor(s) that the below described immovable property mortgaged to the secured creditor Bank, the Physical Possession of which is taken by the Authorised Officer of **NKGSB CO-OP.BANK LTD.** The secured asset will be sold on **""As is where is", "As is what is" and "Whatever there is basis" and "WITHOUT RECOURSE" on 24/06/2026** for the recovery of outstanding amount as mentioned below due to the NKGSB CO-OP.BANK LTD (Secured Creditor) from the respective Borrower(s)/Mortgagor(s)/Guarantor(s) as specified here under. The reserve price and earnest money deposit is mentioned in the table below against the respective Borrower/property.

The auction will be conducted on **24/06/2026 between 11:00 a.m. to 01.00 p.m.** with extension of five minutes upto 4.00 p.m. on website https://www.bankeauctions.com Last date for payment of EMD & submission of the documents at Recovery Dept or any of the nearest branch is **23/06/2026 by 4:00 p.m.**

NAME OF BORROWERS / MORTGAGORS	A] Date of Demand Notice u/s 13(2) of SARFAESI Act 2002 B]Outstanding amount as on 22/05/2026 (₹.In Lacs) C]Date of Physical Possession	RESERVE PRICE (Rs. in lacs)	EARNEST MONEY DEPOSIT (Rs. in lacs)	BID INCRE-MENTAL AMOUNT (Rs. in lacs)
1. Mr.Ratanlal Meghraj Borana 2. Mrs.Indira Ratanlal Borana	A]07/10/2020 B]₹.87.88 C]30/09/2024	44.55	4.46	0.25
DESCRIPTION OF MORTGAGED PROPERTY: Shop No. 101 admeasuring super built up area of 30.70 sq.mts. on the first floor of Block-1 of the complex known as Anand Trade Centre, Vasco Da Gama, Goa and situated on plot of land identified "PREDIO SEM DENOMINCAO ESPECIAL" and which plot corresponds to predio tropa second adicao and enrolled in the Taluka revenue office under Martiz No. 2443 and registered in the land Registration office under No. 40556 at folio 30 of Book B No. 105 of New series. Owned by Mr.Ratanlal Meghraj Borana and Mrs. Indira Ratanlal Borana.				
Details of Encumbrance known to the secured creditor Bank	1) Any unpaid property dues, utility bills, any other encumbrance or any property related queries you may contact Mr.Punit Gadekar on Mobile No. 9920831295 2) Litigations in respect of secured asset adopted by the Borrowers will be shared to the interested purchaser by the Authorised officer before the submission of the bids.			
For Inspection on Demand Contact- Mr.Laxdeep Desai on Mobile No. 9483947313				

The online Auction will be conducted through C1 India (P) Ltd web portal https://www.bankeauctions.com The terms and condition of sale is displayed on https://www.bankeauctions.com as well as the banks website on https://www.nkgsb-bank.com The bidders are directed to upload their bids alongwith documentary evidence on https://www.bankeauctions.com In case bidders needs assistance they may contact for technical support to Mr.Bhavik Pandya on 8866682937 or Support Mobile No 7291981124/25/26 of C1 India (P) Ltd. The physical documents are to be submitted /post to NKGSB Co-op. Bank Ltd., Deputy General Manager – Recovery, Laxmi Sadan, 361, V. P.Road, Girgaum, Mumbai – 400 004. Queries may be directed to recovery@nkgsb-bank.com

STATUTORY 15 DAYS SALE NOTICE UNDER SARFAESI ACT, 2002

Place:Mumbai
Date:03/06/2026

Sd/-,
AUTHORISED OFFICER
NKGSB Co-op. Bank Ltd

CHANGE OF NAME

I, UMA SANTOSH MAHALE resident of H. No. 1455, Madel, Tivim Bardez, Goa 403502 hereby change my name from PURNEKALA GOVIND POROBO to UMA SANTOSH MAHALE. Hereafter in all my dealings & documents, I will be known by name UMA SANTOSH MAHALE.

BEFORE THE MAMLATDAR/JT-MAMLATDAR OF SALCETE AT MARGAO GOA

Mut. Case No. 316019/Margao/2026.

Srivallabh Govind Bale and Shubhada Srivallabh Bale alias Subhada Srivallabh Bale both r/o. Laxmi Niwas, Plot No. 74, Nr. Pimenta Cement Warks, Murida, Fatorda, Salcete, Goa .... **Applicants**

V/s

1. Milind Shrikant Bale, Margao, Goa. 2. Anand Govind Balo alias Ramkrishna Govind Balo alias Ramkrishna Govind Bale, Margao, Sheila Ramkrishna Bale alias Bale Shaila Ramkrishna, Margao, Salcete, Goa. 3. Prashant Govind Bale alias Manik Govind Bale, Margao, Salcete, Goa. 4. Anura Bale alias Anura Prashant Bale, Margao, Salcete, Goa. 5. Ashok Govind Bale alias Ashok G. Bale, Bambolim, Tiswadi, Goa. 6. SHRIKANT GOVIND BALE. since deceased Talathi directed to publish on the notice board. .... **Respondents**

To,
The above named respondents/legal heirs if any.

PUBLIC NOTICE

WHEREAS, the above named Applicants Srivallabh Govind Bale and Shubhada Srivallabh Bale alias Subhada Srivallabh Bale both r/o. Laxmi Niwas, Plot No. 74, Nr. Pimenta Cement Warks, Murida, Fatorda, Salcete, Goa had requested in their mutation application to include their names in the holders column as holders after deleting the names of existing holder, Shrikant Govind Bale in respect of Form D of Chalta No. 69 of PT Sheet No. 76 of Margao City of Salcete Taluka. The right acquired by virtue of Deed of Gift registered under No. MGO-1-40-2022 dated 05/01/2022 executed before the Sub-Registrar of Salcete Taluka. The applicant also produced on record Order dated 15/01/2024 in Special Inventory Proceedings No. 69/2015/A passed in the Court of the Civil Judge, Senior Division at Margao, Goa.

WHEREAS, The notices in Form G was send to all the interested parties by registered A.D., however some of the notices could not be served and returned unserved to the sender with postal remark expired, incomplete address, house locked, not known, insufficient address and party out of station etc.'

AND WHEREAS, the aforesaid applicants by application dated: **22/05/2026** has prayed for substitute service by means of publication in the Local Daily newspaper under order V rule 20 (1A) of the C.P.C. 1908. As the applicant has submitted that they are not aware about the correct addresses of the respondents/their heirs if any for effecting personal service of the notice and prayed to serve notice by way of publication in the local newspaper.

Whereas I am satisfied that this is a fit case for such a publication.

NOW THEREFORE, all the interested parties are hereby given notice of the said mutation entry and called upon to file their objection if any to the mutation entry in the office of **Mamlatdar/Jt. Mamlatdar of Salcete** within fifteen days from the date of publication of this notice alongwith material/documentary evidence on which you rely upon in person or through authorized agent, failing which deem fit action under relevant provision of the Goa, Daman & Diu Land Revenue code, 1968 will be taken in your absence.

Given under my hand & Seal on **this 01st day of June 2026.**

Seal

Sd/-
Mamlatdar/Jt. Mamlatdar of Salcete Margao, Goa.

OFFICE OF THE JOINT MAMLATDAR-IV, TISWADI TALUKA, PANAJI, GOA
Mutation Case No. COMP/Mutation/47047/Malar

1. Shobhawati Vithoba Sawant 2. Vishwas Vithoba Sawant 3. Sushma Vishwas Sawant 4. Vinay Vithoba Sawant Subhedar 5. Sneha Vinay Sawant Subhedar R/o. H. No. 195/2, Ambio Wado, Malar, Divar-Tiswadi, Goa. ...Applicants

V/S

1. Sudesh S. Sarsubhedar 2. Sudeshna Sudesh Sarsubhedar R/o. 3/16, Vaibhav Co-Op. Housing Society Ltd., G.D. Ambekar Marg, Kalachowki, Mumbai – 400033. 3. Umesh Vasudev Parsekar 4. Usha Umesh Parsekar R/o. H. No. 423, Dattawadi Amboi Waddo, Malar, Divar-Goa. 5. Vithoba Dattaram Sawant R/o. Amboi Wado, Malar, Divar-Goa. ..... Opponents

To the opponents/their unknown legal heirs

PUBLIC NOTICE

Application received from Shobhawati Vithoba Sawant & Others, R/o. H. No. 195/2, Ambio Wado, Malar, Divar-Tiswadi, Goa, requesting to include their names: 1. Shobhawati Vithoba Sawant 2. Vishwas Vithoba Sawant 3. Sushma Vishwas Sawant 4. Vinay Vithoba Sawant Subhedar 5. Sneha Vinay Sawant Subhedar after deleting the name of Vithoba Dattaram Sawant from the Occupant Column of Form I & XIV of Survey No. 112/12 of Malar Village of Tiswadi Taluka, as the applicants have acquired half undivided right on the landed property as per Decree & Order in Inventory Proceeding bearing Case No. 110/2021/A dated 10-01-2025, issued in the Court of the Senior Civil Judge "A" Court, Panaji-Goa.

And whereas the notice in Form X (under Rule 10) of the L.R.C. 1968 issued to the opponents at the last known address returned unserved with postal remark "Party Expired/Return Unserved/ Addressee Left Without Instructions/Item Returned Unclaimed", as the applicant does not know the detailed addresses of the legal heirs of the opponents and their further addresses.

And whereas the applicant has prayed vide application dated 09-05-2026 for substituted service by publication of public notice in any one daily newspaper as required under Order V Rule 20 (1A) of the Code of Civil Procedure, 1908, as the applicant does not know the detailed legal heirs of the deceased nor their addresses.

Now, therefore, if any person having any objection to the above said mutation entry is called upon to submit such objection to me either orally or in writing within fifteen days from the date of publication of this notice.

Please note that if no objection is received by me within the said period of fifteen days, it shall be presumed that they agree to the mutation entry. The mutation will be certified on any other day after the above period is over.

Place: Panaji Date: 25-05-2026
Sd/- (Priya V. Kamat)
Joint Mamlatdar-IV of Tiswadi Taluka, Panaji, Goa. SEAL

IN THE COURT OF THE SUPERINTENDENT OF SURVEYS & LAND RECORDS, PANAJI, GOA

Case No. LRC / APPL / SSLR / 17 / 2025

1. Shri. Vincent Joao D'Souza 2. Shri. Francis D'Souza 3. Shri. Patric D'Souza 4. Shri. Anthony D'Souza 5. Shri. Peter D'Souza, All residents of Varchawada, Arambol, Pernem, Goa 403524 .....Applicants

V/s

1. Government of Goa Directorate of Settlement and Land Records, Panaji, Goa 2. Shri. Napolian A. Demelo (Since deceased through his Legal Heirs) a) Smt. Luisa D'Melo b) Smt. Esperence A. Klames D'melo c) Shri. Philip D'Souza d) Shri. Andrew M. Savio D'mello, All r/o Khadpawada, Cuchelim, Barden, Goa 3. Shri. Domnic S. D'Souza, R/o. Arambol, Pernem, Goa 4. Mrs. Perpeta K. D'Souza 5. Shri. Salvador D'Souza 6. Shri. John Mathew D'Souza, All r/o. H. No. 12/4, Bhatwadi, Arambol, Pernem, Goa 403512 7. Inspector of Survey and Land Records, Pernem, Goa .....Respondents

PUBLIC NOTICE

Whereas appellant named Mr. Vincent Joao D'Souza, R/o. H.No. 71/1, Santanwado, Varchawada, Bharwadi, Arambol, Pernem, Goa, has filed an appeal against the order dated 25/04/2025 in case no 9 / ISLR / PER / RESURVEY /01/2018 by the Inspector of Survey and Land Records, Pernem, Goa vide Appeal memo and application dated 16/07/2025 for leave to appeal.

Whereas notice dated 07/11/2025 issued to the appellant to serve on the respondents, sent vide registered AD post by the appellant. The notice sent to Respondent Nos. 3, 4, 5 returned back unserved with postal remarks "addressee out of station" & no. 6 as "addressee expired".

Whereas the appellant submitted vide his application dated 27/04/2026 that the address mentioned in the cause title is the last known address of the above mentioned Respondents and he is not able to obtain the present address of the said Respondents. Therefore the Appellant is praying for substitute service of notice by way of publication in the Local newspaper circulating in the State of Goa.

Whereas it is a fit case to publish the notice on the local newspaper.

Therefore the respondents are required to appear before this Court on **26/06/2026 at 11:30 A.M**

In case if you fail to attend hearing on above said date and time then the matter will be heard and decided in your absence.

2026.

Given under my hand and seal of the Court on this 26th day of May 2026

Sd/- **Anisha Matondkar**
Superintendent of Survey & Land Records
Panaji, Goa Seal

Before the Mamlatdar/ Jt-Mamlatdar of BARDEZ, Goa

Case No. MUT/102425/Siolim/2026

Pedro Filipe Fernandes, and Tecla Fermandes, R/o H.No. 1026/1 Tarchi Bhat, Siolim, Bardez, North Goa, 403517 **....Applicant**

V/s

1 Graciana Fernandes alias Sebastina Graciana Fernandes,. 2 Saluzinho Natividade Fernandes... 3 Natalina Joaquina Fernandes, 4 Agnelo Fernandes. **...Respondents**

To.
The above named respondents/legal heirs,

PUBLIC NOTICE

Applicants Pedro Filipe Fernandes, and Tecla Femandes, R/o H.No. 1026/1 Tarchi Bhat, Siolim, Bardez North Goa, 403517 have filed the application U/S 96 of Goa Land Revenue Code 1968 for Mutation in property bearing Sy.no. 173/1-A situated in village Siolim Taluka Bardez Goa. Applicants Succession and Qualification of heirs drawn on dated 13/05/2020 recorded at folio 78 to 80 of Book no 868 duly registered in the office of civil registrar cum sub registrar and notary Ex officio Bardez Mapusa Goa Applicants have also filed Minutes of Relinquishment in CMA No 36/2020/C dated 06/03/2020 in the cour of Civil Judge Senior Division at Mapusa Goa. Therefore applicants requested to include their names in the Occupant column of Form I and XIV of above mentioned Sy.no.. by deleting existing name of Saluzinha Natividade Fernandes.

WHEREAS, The notices in Form X was sent to all the interested persons by registered A.D., however some of the notices could not be served and returned unserved to the sender with postal remark expired incomplete address, house locked, not known, insufficient address and party out of station Etc.

AND WHEREAS, the aforesaid applicant by application dated: 06-10-2025 has prayed for substitute servic by means of displaying on the website of Directorate of Settlement and Land Records, Panaji (<https://dslr.goa.gov.in/PublicSubNotice_Mutation.aspx>) as per Rule 10 sub rule (2) of Goa Lan Revenue (Records of Rights and Register of Cultivators) (Amendment) Rules 2021. As the applicant has submitted that they are not aware about the correct addresses of the respondents/their heirs if any effecting personal service of the notice and prayed to serve notice by way of displaying on Directorate Settlement and Land Records website. Whereas I am satisfied that this is a fit case for such a publication.

NOW THEREFORE, all the interested persons are hereby given notice of the said mutation entry and called upon to file their objection if any in the office of Mamlatdar/ Jt. Mamlatdar of BARDEZ within fifteen days from the date of displaying of this notice on the DSLR website along with material/documentary evidence on which you rely upon in person or through authorized agent, failing which deem fit action under section 96 of the Goa, Land Revenue code, 1968 will be taken in your absence.

Given under my hand & Seal on this 23 April, 2020
Date 23-04-2026

Sd/-
Jenisa Pereira
Mamlatdar/ Jt. Mamlatdar cum Certifying Officer
BARDEZ
Seal

OFFICE OF THE MAMLATDAR TISWADI TALUKA, PANAJI GOA
Mutation Case No. COMP/ Mutation/112562/Panaji City

1) David Anthony Hillary Soares R/o Flat 2D/G-1, Models Meridian, Opposite Hotel Swimsea, Dona Paula, Goa **....Applicant**

V/S

1. Magaret Soares 2. Joan Soares **....Interested Party**

PUBLIC NOTICE

Application received from David Anthony Hillary Soares R/o Flat 2D/G-1, Models Meridian, Opposite Hotel Swimsea, Dona Paula, Goa. Requesting to include the name of David Anthony Hillary Soares in the Holders column of Form D under P.T Sheet No. 183 Chalta No. 35 of village Panaji City of Tiswadi Taluka as they have acquired right on landed property for an area 502 sq. mts, as per Will bearing Reg No. 154 dated 13-04-2006 Before registered before the Sub-Registrar Ilhas and also as per Judgement and order Dated. 08/06/2005 issued in the court of the Inspector of Survey and Land Records City Survey, Panaji.

And whereas the applicant has prayed vide his application dated 18/05/2026 for substituted service, by publication of public notice in any one daily newspaper as required under order V rule 20 (1A) of C. P. C. 1908 as the applicant does not know the detail legal heirs of the deceased nor their addresses.

Now, therefore, if any person having any objection to the above said mutation entry are called upon and to submit their objection to me either orally or in writing within fifteen days from the date of publication of this notice.

Please note that if No Objection is received by me within said period of fifteen days, it shall be presumed that they agree to the mutation entry. The mutation will be certified on any other days after the above period is over.

Place : Panaji
Date: 22 /05/2026 Seal

Sd/-
(Dattaprasad Toraskar)
Mamlatdar of Tiswadi Taluka
Panaji-Goa

IN THE COURT OF JOINT MAMLATDAR-VI OF BARDEZ TALUKA AT MAPUSA – GOA
Mutation Case No. 107937 / 107938
Village: - Candolim

Aurita Antonieta Lalita De Souza, R/o. H. No. 174/C, Casa Serauita, Dando, Candolim, Bardez Goa .....Applicants

V/s

1. Ana Severina Fernandes 2. Domingos Jose Crison Charles Fernandes ..... Opponents

PUBLIC NOTICE

To all opponents/legal heirs/any other interested parties

Whereas the applicant Aurita Antonieta Lalita De Souza R/o. H.No. 174/C, Casa Serauita, Dando, Candolim, Bardez Goa has applied for mutation under section 96 of L.R.C 1986 to include the name of 1) Felix Oliveiro Salazar Fernandes alias Oliveiro Fernandes 2) Maria de Fatima Figueredo De Gracias E Fernandes alias Fatima Fernandes 3) Judas Tadeu Tomas Aquino Fernandes alias Jude Fernandes 4) Maria Netty Fernandes alias Nattie Fernandes 5) Aurita Antonieta Lalita Fernandes e De Souza alias Aurita Antonieta Lalita De Souza or Aurita D'Souza 6) Sereno Acacio Milagres Estanislau De Souza 7) Jackline Elwin Fernandes E Lobo 8) Manoel Simon Lobo 9) Constancio Agnelo Fernandes 10) Maria Manuella Fernandes 11) Pelifa Fatima Fernandes alias Pelifa Fatima Fernandes E D'Costa 12) Wilfred D'Costa after deleting the name of 1) Ana Severina Fernandes 2) Domingos Jose Crison Charles Fernandes in the occupant column under Survey. No.117/9 and 117/10 of village Candolim as per Deed of Succession drawn on 21-06-2010 recorded at Folio 21 to 23 of Deed of Book No. 831 executed before Civil Registrar Bardez.

And whereas the notices in Form No. X was issued however some of the notices could not be served as party expired.

And whereas the applicant has prayed vide her application for substitute service, by publication of public notice in any one daily newspaper as required under Order V Rule 20(1A) of C.P.C as the applicants does not know the legal heirs and the address of the interested parties.

All the interested parties are hereby given notice of the said mutation entry and called upon to submit to me their objection if any to the mutation entry within 15 days from the date of publication of this notice failing which the suitable order under the provision of LRC shall be issued by the certifying Office.

Given under my hand & Seal on this 1st day of June, 2026.

Dated: 01/06/2026 Place: Mapusa
Sd/- (Sajesh S. Naik)
Joint Mamlatdar-VI of Bardez Taluka, Mapusa SEAL

GOVERNMENT OF GOA
PUBLIC WORKS DEPARTMENT
WORKS DIVISION II ROADS

NOTICE INVITING TENDER (E-Tendering mode only)

TENDER NOTICE NO:-NO PWD/Div II/R/F1/ASW/2026-27/05 dt: 02/06/2026

The last date of online application and submission of tender is: 15/06/2026 up to 18:00hrs. The date & time of opening of online tender is 16/06/2026 upto 10:00 hrs in the Office of the Superintending Engineer, Circle III (R), PWD, Altinho, Panaji-Goa. For more details contact the office of Executive Engineer Works Division II, (Roads), PWD Junta House (ANNEXURE) 3rd floor panaji Goa.
Website :http://eprocure.goa.gov.in

DI/ADVT/551/2026

GOVERNMENT OF GOA
DISTRICT RURAL DEVELOPMENT AGENCY - SOUTH
MATHANY SALDHANA ADMINISTRATIVE COMPLEX BLOCK NO. 202, 2ND FLOOR, NEW COLLECTORATE BUILDING SOUTH MARGAO - GOA.

TENDER NOTICE (E-TENDER MODE ONLY)

No: DRDA-S/EW/GGSY/2026-27/210 Dated: 27/05/2026
No: DRDA-K/EW/GGSY/2026-27/28 Dated: 27/05/2026

1. Last date of online application is on 09/06/2026 upto 11.00 hrs.
2. Last date of online submission of duly filled tender document is on 09/06/2026 upto 11:00 hrs.
3. The Tender will be opened online on 10/06/2026 after 12:00 hrs in the office of The Project Director, District Rural Development Agency (South) Margao.

For detailed Tender Notice for participation in e-tender please visit web sitewww.eprocure.goa.gov.in O/o. E.E. (DRDA-South)

Sd/-
ERLICK NORONHA
Executive Engineer District Rural Development Agency (South)
Margao-Goa

DI/ADVT/549/2026

हवामान विभागाचा अंदाज • २३ राज्यांना तीव्र उष्णतेपासून मोठा दिलासा

मान्सून उद्या केरलमच्या किनारपट्टीवर धडकण्याची शक्यता

न्यूज डेस्क। गोवन वार्ता

नवी दिल्ली : नैऋत्य मान्सून येत्या ४ जून रोजी केरलमच्या किनारपट्टीवर पोहोचण्याची शक्यता आहे. जूनच्या सुरुवातीलाच देशातील २३ राज्यांना तीव्र उष्णतेपासून मोठा दिलासा मिळाला असून दिल्ली, उत्तर प्रदेश, राजस्थान, पंजाब, मध्य प्रदेश, हरियाणा आणि बिहारच्या अनेक भागांत पाऊस, वादळ आणि गारपीट झाली आहे. अनेक ठिकाणी ढगाळ वातावरणामुळे तापमान सामान्यपेक्षा कमी नोंदवले गेले आहे.

मान्सून सामान्यत: १ जूनच्या सुमारास केरलममध्ये दाखल होतो आणि पुढील दीड महिन्यात संपूर्ण देश व्यापतो. चालू वर्षात मान्सून ४ जून रोजी पोहोचणार असून यापूर्वीच्या अंदाजात तो २६ मे रोजी पोहोचेल अशी शक्यता वर्तवण्यात आली होती, असे हवामान विभागाने सांगितले.

केरलममध्ये मुसळधार पावसाचा इशारा

केरलममध्ये २ ते ६ जून दरम्यान बहुतांश भागांत मुसळधार पाऊस पडणार असून मंगळवारी मलप्पुरम, कोझिकोड आणि वायनाड जिल्ह्यांसाठी ऑरेंज अलर्ट, तर उर्वरित ११ जिल्ह्यांमध्ये यलो अलर्ट जारी करण्यात आला होता. तसेच बुधवारी ४ जिल्ह्यांत, गुरुवारी ८ जिल्ह्यांत आणि शुक्रवारी ७ जिल्ह्यांत ऑरेंज अलर्ट राहील व या काळात विजांच्या कडकडाटासह ताशी ४० ते ५० किमी वेगाने वारे वाहू शकतात, असे हवामान विभागाने सांगितले.

वादळी पावसामुळे विविध राज्यांत दुर्घटना

- बदललेल्या हवामानामुळे काही राज्यांत दुर्घटना घडून जीवितहानी झाली आहे.
- मध्य प्रदेशातील नीमच येथील सिंगोली येथे सोमवार रात्री एका जर्जर घराचे छप्पर कोसळून आई आणि मुलाचा मृत्यू झाला.
- राजस्थानमधील जैसलमेर आणि बाडमेर येथे भिंत कोसळल्याने दोन मुलांसह तीन जणांचा मृत्यू झाला असून सोमवारी सर्वाधिक तापमान फलोदी येथे ४३.८ अंश सेल्सिअस नोंदवले गेले.

पंजाब एण्ड सिंध बँक
PUNJAB & SIND BANK
(भारत सरकारचा उपक्रम)
मुंबई झोन

सूचना: शून्य शिल्लक असलेली निष्क्रिय खाते बंद करण्याबाबत

ही सूचना अशा खातेदारांसाठी आहे ज्यांचे बँक खाते गेल्या ८ वर्षांपासून निष्क्रिय आहे, ज्यामध्ये गेल्या १० वर्षांत ग्राहकांकडून कोणताही व्यवहार झालेला नाही आणि ज्या खात्यात सध्या शून्य शिल्लक आहे.

खाते बंद होणे टाळण्यासाठी, कृपया २०.०७.२०२६ रोजी किंवा त्यापूर्वी जवळच्या पंजाब अँड सिंध बँकेच्या शाखेत जाऊन अद्ययावत केवायसी कागदपत्रे सादर करा आणि आपले खाते पुन्हा सुरू करा. या तारखेपर्यंत जे खाते पुन्हा सुरू केली जाणार नाहीत, ते खाते कोणतीही पूर्वसूचना न देता २१.०७.२०२६ रोजी किंवा त्यानंतर बंद केली जातील.

IN THE COURT OF THE INSPECTOR OF SURVEY AND LAND RECORDS, TISWADI
Tiswadi-Goa
Website: dslr.goa.gov.in
Email: islrtiswadi-dslr.goa@gov.in
Phone: 08322227645

Case No: ISLR/TIS/PART ELLA/207/2026
Kamaksha Prasad Pradhan, R/o Ella, Old Goa, 403402. ... Applicants
V/s
Cosme Francisco Pedro Jose Fernandes, R/o Ella, Old Goa, 403402 and others. ...Defendants
To,
1. Cosme Francisco Pedro Jose Fernandes, R/o Ella, Old Goa, 403402. 2. Jose Frois, R/o Ella, Old Goa, 403402. 3. Rosebud Silveira, R/o Ella, Old Goa, 403402. 4. Menino Bras Monserrate, R/o Ella, Old Goa, 403402. 5. Leonisa Maria Monserrate, R/o Ella, Old Goa, 403402. 6. Lourencinha Cintia Froes, R/o Ella, Old Goa, 403402

PUBLIC NOTICE

WHEREAS, the above named applicant has moved an application to this Court for Partition of HIS/HER/THEIR/ITS share under section 61 of Land Revenue Code 1968 in respect of property surveyed under Survey/Subdivision No. 124/1-A of Ella Village in Tiswadi Taluka admeasuring an area of 320.00 sq. mts.
AND WHEREAS, applicant served the notices through Registered A.D to the co-occupants of the said survey number.
AND WHEREAS, notices are returned back from the postal authority with the endorsement "Insufficient Address, Not Known" etc.
AND WHEREAS, the applicant has made an application on 02-Jun-2026 and prayed for service of summons by displaying Public Notice as specified under sub-section (1) of section 173 of the Goa Land Revenue code, 1968 as the applicants has stated their inability to submit the detailed addresses of the above opponents and their legal heirs.
AND WHEREAS, I am satisfied that this is a fit case for grant of such permission.
NOW THEREFORE, notice is hereby given again to all the above opponents and all interested parties to appear on 18-Jun-2026 at 11:00 AM to file their say on the said date and time, failing which the matter will be heard and determined in their absence.
Given under my hand and the seal of this Court on this the 02nd day of June 2026.

Seal

Sd/-
(Vinita Vinayak Kambli)
Inspector Of Survey & Land Records
Tiswadi Goa

OFFICE OF THE CIVIL REGISTRAR CUM SUB REGISTRAR AND SPECIAL NOTARY (EX-OFFICIO) OF BARDEZ JUDICIAL DIVISION AT MAPUSA, GOA
NO.CRSR/BARDEZ/NOT/1062/2026
Dated:- 01 /06/2026

N O T I C E

Shri. Piedade Dias, Joint Civil Registrar –cum- Sub Registrar-II and Special Notary Ex-Officio of Bardez Judicial Division at Mapusa-Goa
In accordance with Sec. 346 (11) of the Goa Succession Special Notaries and Inventory Proceeding Act, 2012, it is hereby made public that by a Notarial Deed of Succession dated 21.05.2026 drawn by and before me Shri. Piedade Dias, Joint Civil Registrar –Cum- Sub Registrar II and Special Notary Ex-Officio Bardez at Mapusa at Page 26 onwards in the Notarial Book No.892 of this Office the following is recorded:-
That on 14.06.2022 expired at Sonarbhat, Verem, Deepa Prabhakar Pednekar and her husband Prabhakar Rangu Pednekar alias Prabacar Rangu Pednencar expired on 24.12.2025 at Reis Magos, without any Will or any other disposition of their last wishes, leaving behind them, their children (1) Shri. Ranganath Prabhakar Pednekar, 35 years of age, service, married to Smt. Archana Ranganath Pednekar, 32 years of age, housewife, both Indian National, and resident of House No.S-121, Sonar Bhat, near Bamboo Hotel, Verem, Bardez, Goa, (2) Shri. Digvijay Prabhakar Pednekar, son of Prabhakar Rangu Pednekar, 33 years of age, unmarried, service, resident of House No.S-121, Sonar Bhat, near Bamboo Hotel, Verem, Bardez, Goa, (3) Smt. Deepika Prabhakar Pednekar alias Deepika Ratnakar Salgaocar, age 37 years, daughter of Prabhakar Rangu Pednekar, married, housewife, resident of House No.S-121, Sonar Bhat, Verem, VTC, Reis Magos, married to Shri. Ratnakar Sadguru Salgaocar, son of Sadguru Salgaocar, age 40 years, resident of House No.106-2, Talwada, VTC Querim, Goa as their universal legal heirs and successors. Besides the said legal heirs of the aforesaid deceased, there is no other person or persons who according to law may have preference over them or who may concur along with them to the estate/properties both movable and immovable left by the deceased persons.
Any person having objection to this deed may file in this Office within 30 days from the date of its publication.

Seal

Sd/-
(Piedade Dias)
Special Notary (Ex-Officio),
Bardez, Mapusa-Goa

NOTICE
COMMUNIDADE OF SHIRODA

The above mentioned communidade is hereby convened for an extra ordinary general body meeting of Comunidade of Shiroda on 14/06/2026 at 10:30 am at its usual meeting place i.e. Shree Shivnath Temple, Shiroda as per the notice published in the official Gazette No.9 series III Dated 29/05/2026 to discuss and decide on the following agenda:-
1. Application for the plot of land on long lease (Aforamento) basis by Shri Dilip Vithu Naik, H.No.669/7, karai Shiroda Ponda Goa, for the purpose of a Garage Shed belonging to communidade of Shiroda admeasuring an area of 400.sqmts under survey No.209/0 of village Shiroda, under file No.04/2025.
2. Application for the plot of land on long lease (Aforamento) basis by Shri Satish Rohidas Naik, H.No 1643 nr Shivnath Temple Shiroda, Ponda for the purpose of Cultivation of Cashew Plantation and other Fruits bearing Trees belonging to Comunidade of Shiroda, admeasuring an area of 7900 Sqmtrs under Survey No. 999/0 of Village Shiroda, under file No. 03/2024.

Comunidade of Shiroda, dated 02/06/2026.

Seal

Sd/-
(Eknath Karapurkar)
Clerk in charge

राशीभविष्य

मेष : खर्चाच्या प्रमाणात वाढ होईल कुटुंबातील सदस्यांच्या मागण्या वाढतील त्यासाठी खर्च करावा लागेल मित्रमंडळींच्या वर्तुळातून आर्थिक मदतीची विचारणा होऊ शकते.

वृषभ : कुटुंबात एखादी मंगल कार्याचे नियोजन होईल आप्तेष्ट नातेवाईक यांच्या संपर्कात याल. व्यवसाय धंदा तसेच नोकरीतील परिस्थिती समाधान कारक राहील.

मिथुन :समाजातील मान्यवरांच्या ओळखी मध्ये वाढ होईल लोकसंपर्क वाढेल तसेच महत्त्वाच्या कामांमध्ये ओळखी मध्यस्थी उपयोगी पडतील. कौटुंबिक सुख लाभेल.

कर्क : काही आश्चर्यकारक घटना घडतील. नशीब पूर्णपणे साथ देईल. महत्त्वाची कामे पूर्ण करू शकाल पण त्यासाठी नियोजन आवश्यक ठरेल.

सिंह : दीर्घकाळ प्रलंबित असलेली सरकारी तसेच कायदेविषयक कार्य गतीमान होतील. जमीन जुमला तसेच स्थावर मालमत्ता इत्यादी संबंधित थांबलेले व्यवहार पुढे जातील.

कन्या : कुटुंब परिवारात मानसिक समाधान देणाऱ्या व आनंद देणाऱ्या वार्ता मिळतील कौटुंबिक सुख लाभेल. जोडीदाराचे म्हणणे किंवा मत बरोबर ठरेल.

मेष : खर्चाच्या प्रमाणात वाढ होईल कुटुंबातील सदस्यांच्या मागण्या वाढतील त्यासाठी खर्च करावा लागेल मित्रमंडळींच्या वर्तुळातून आर्थिक मदतीची विचारणा होऊ शकते.

वृषभ : कुटुंबात एखादी मंगल कार्याचे नियोजन होईल आप्तेष्ट नातेवाईक यांच्या संपर्कात याल. व्यवसाय धंदा तसेच नोकरीतील परिस्थिती समाधान कारक राहील.

मिथुन :समाजातील मान्यवरांच्या ओळखी मध्ये वाढ होईल लोकसंपर्क वाढेल तसेच महत्त्वाच्या कामांमध्ये ओळखी मध्यस्थी उपयोगी पडतील. कौटुंबिक सुख लाभेल.

कर्क : काही आश्चर्यकारक घटना घडतील. नशीब पूर्णपणे साथ देईल. महत्त्वाची कामे पूर्ण करू शकाल पण त्यासाठी नियोजन आवश्यक ठरेल.

सिंह : दीर्घकाळ प्रलंबित असलेली सरकारी तसेच कायदेविषयक कार्य गतीमान होतील. जमीन जुमला तसेच स्थावर मालमत्ता इत्यादी संबंधित थांबलेले व्यवहार पुढे जातील.

कन्या : कुटुंब परिवारात मानसिक समाधान देणाऱ्या व आनंद देणाऱ्या वार्ता मिळतील कौटुंबिक सुख लाभेल. जोडीदाराचे म्हणणे किंवा मत बरोबर ठरेल.

मागील उत्तर (६६१६)

प्र	■	ज	रा	■	तु	च्छ	ता	■	ब	
ल्ये	■	ल	व	क	र	■	शा	र्दू	ल	
क	पा	त	■	ल	ट	क	■	■	वा	
■	■	रं	ग	णे	■	व	र्त	मा	न	
अ	ल	ग	■	■	बे	डी	■	गी	■	
ढी	ग	■	मा	घा	र	■	झा	ल	र	
■	ब	द	ल	■	की	ट	क	■	■	
सौं	ग	■	दा	स	■	प	ण	जो	बा	
ड	■	स	र	सा	व	णे	■	शा	र	

आडवे शब्द -
२) पोटभर, ५) आक्रोश, ७) प्रतिष्ठा, ८) स्थान, ९) कुजका, १०) शीखधर्मीयांचे ईश्वरनाम; दुर्भिक्ष, १२) सौंदर्य, १४) नृत्य; ढीग, १६) पहारेकारी,) १८) कोडकैतुक, २०) लुब्ध होणे, २१) चावून तोडलेला तुकडा, २३) भयभीत; व्याकुळ, २४) सापाची एक जात, २५) तारीफ, २६) एक पेय, २८) मतभेद, ३०) ठोसा, ३१) परभोर.

शब्दवेध (६६१७)

1	■	2	3		4	■	5	6		
	■	7		■			8		■	
9			■	10		11	■	12	13	
	■	14	15	■	16		17	■		
18	19	■	20			■	21	22		
■	23			■	■	24			■	
■		■	■	25			■	26	27	
28		29			■	■	30			
	■		■	31				■		

उभे शब्द - १) अप्रगत, २) वासाचा लोट, ३) गर्क, ४) डोळे फाडून पाहणे, ५) आजोबा, ६) ऑस्टेलियातील एक प्राणी, ११) शंभर हजार, १३) अनोळखी, १५) लढाऱ्, १७) कायदा, १९) दरोडेखोर, २२) टंचाई, २४) भीती, २५) शौर्य, २७) अभाव; तक्रार, २८) प्रेत, २९) मदार, ३०) प्रत्येक.

(उत्तर : पुढील अंकात)

कला अकादमी गोवाचे नाट्यकला महाविद्यालय
(गोवा विद्यापीठाशी संलग्न अनुदानित संस्था)
सी/ओ राजीव गांधी कला मंदिर फोंडा - गोवा 403401 / दूरध्वनी: 0832-2312147
ईमेल: collegeoftheatrearts.ka@gmail.com

शैक्षणिक वर्ष 2026-27 करिता खाली नमूद केलेल्या पदाच्या भरतीसाठी अर्ज मागविण्यात येत आहेत.

अनु. क्र.	पदाचे नाव	पदसंख्या आणि आरक्षण	पद स्वरुप
1.	सहाय्यक प्राध्यापक - प्रयोगात्मक कला नाट्यशास्त्र (परफॉर्मिंग आर्ट्स थिएटर)	02-युआर	करार तत्त्वावर (विषम सत्र)
2.	सहाय्यक प्राध्यापक - प्रयोगात्मक कला नाट्यशास्त्र (परफॉर्मिंग आर्ट्स थिएटर)	01-युआर	लेक्चर आधारित (सम सत्र)
3.	सहाय्यक प्राध्यापक – संगीत (व्होकल)	01-युआर	लेक्चर आधारित
4.	सहाय्यक प्राध्यापक – पर्यावरण अभ्यास	01-युआर	लेक्चर आधारित
5.	सहाय्यक प्राध्यापक – इंग्रजी	01-युआर	लेक्चर आधारित
6.	सहाय्यक प्राध्यापक – मराठी	01-युआर	लेक्चर आधारित
7.	सहाय्यक प्राध्यापक – कोकणी	01-युआर	लेक्चर आधारित
8.	सहाय्यक प्राध्यापक – हिंदी	01-ओबीसी	लेक्चर आधारित
9.	महाविद्यालयीन समुपदेशक	01-युआर	करार आधारित

टीप: लेक्चर-आधारित सर्व नियुक्त्या कामाच्या उपलब्धतेवर अवलंबून असतील. अनिवार्य अट: गोव्यामध्ये 15 वर्षे वास्तव्याचा वैध दाखला असणे आवश्यक आहे; कोंकणी भाषेचे ज्ञान अनिवार्य असून, मराठी भाषेचे ज्ञान असल्यास ते इष्ट ठरेल. सविस्तर अधिसूचनेसाठी महाविद्यालयाच्या संकेतस्थळाला (www.kaqcta.ac.in) भेट द्या. या जाहिरातीच्या प्रकाशनाच्या तारखेपासून 15 दिवसांच्या आत अर्ज 'उप-प्राचार्य, कला अकादमी गोवा कॉलेज ऑफ थिएटर आर्ट्स, (पत्ता: राजीव गांधी कला मंदिर, फोंडा, गोवा 403401)' यांच्याकडे पोहोचणे आवश्यक आहे.

दिनांकित: 02-06-2026
डीआय/जाहिरात/547/2026

सही/-
उपप्राचार्य

फॉर्म-ए
सार्वजनिक सूचना
(भारतीय दिवाळखोरी आणि नादारी मंडळ (ऐच्छिक समाप्ती प्रक्रिया) अधिनियम, 2017 मधील नियमन 14)
कॉम्प्लिमेंट थिअरी टेक्नॉलॉजीज प्रायव्हेट लिमिटेडच्या भागधारकांच्या निदर्शनास

1.	कॉर्पोरेट व्यक्तीचे नाव	कॉम्प्लिमेंट थिअरी टेक्नॉलॉजीज प्रायव्हेट लिमिटेड
2.	संस्थात्मक व्यक्तीच्या स्थापनेची तारीख:	08 मार्च, 2024
3.	ज्या प्राधिकरणांतर्गत कॉर्पोरेट व्यक्तीची स्थापना/नोंदणी झाली आहे ते:	रजिस्ट्रार ऑफ कंपनीज, गोवा
4.	संस्थेचा कॉर्पोरेट ओळख क्रमांक:	U62099GA2024PTC016465
5.	निगमित व्यक्तीच्या नोंदणीकृत कार्यालयाचा आणि (असल्यास) मुख्य कार्यालयाचा पत्ता:	कार्यालय क्र. 5सी, 5वा मजला, आरआर टॉवर्स, राजवाडो अंगोड, म्हापसा, उत्तर गोवा, बार्देश, भारत, 403507
6.	कॉर्पोरेट व्यक्तीच्या दिवाळखोरी समाप्ती प्रक्रियेच्या प्रारंभ दिनांक:	01 जून, 2026
7.	लिक्विडेटरचे नाव, पत्ता, ईमेल पत्ता, दूरध्वनी क्रमांक आणि नोंदणी क्रमांक:	**श्री कुशल जाजोदिया** युनिट नंबर 202, ऑरिस गॅलेरिया, न्यू लिंक रोड, मालाड पश्चिम, मुंबई - 400064, महाराष्ट्र ceo@kushaljajodia.com फोन 9870033899 **IBBI Registration No. IBBI/IPA-001/IP-P-02886/2024-2025/14433**
8.	दावे सादर करण्याची अंतिम तारीख:	30 जून, 2026

याद्वारे सूचित करण्यात येते की, **मेसर्स कॉम्प्लिमेंट थिअरी टेक्नॉलॉजीज प्रायव्हेट लिमिटेड** या कंपनीने दिनांक 1 जून 2026 पासून ऐच्छिक समाप्तीची प्रक्रिया सुरू केली आहे.
मेसर्स कॉम्प्लिमेंट थिअरी टेक्नॉलॉजीज प्रायव्हेट लिमिटेडच्या भागधारकांना याद्वारे आवाहन करण्यात येते की, त्यांनी त्यांच्या दाव्यांचे पुरावे 30 जून 2026 रोजी किंवा त्यापूर्वी, क्रमांक 7 समोरील पत्त्यावर नमूद केलेल्या लिक्विडेटरकडे सादर करावेत.
आर्थिक कर्जदात्यांनी त्यांच्या दाव्यांचे पुरावे केवळ इलेक्ट्रॉनिक माध्यमाद्वारेच सादर करावेत. इतर सर्व भागधारकांनी दाव्यांचे पुरावे प्रत्यक्ष, टपालाद्वारे किंवा इलेक्ट्रॉनिक माध्यमाद्वारे सादर करता येतील.
दाव्यांचे खोटे किंवा दिशाभूल करणारे पुरावे सादर केल्यास दंडास पात्र ठरले जाईल.

सही/-
कुशल जाजोदिया
लिक्विडेटर

दिनांकित: 01 जून, 2026
आयबीबीआय नोंदणी क्र: IBBI/IPA-001/IP-P-02886/2024-2025/14433

Classifieds
पाहिजेत

"Wanted for School Balrath Bus, on Contract Basis One (1) Driver having valid Driving License and Badge & preferably residing in and around Aldona can apply with testimonials. Walk-in Interview on 10.06.2026 between 10.00 am to 1.00 pm at St. Thomas Boys' High School, Aldona–Goa."

"Wanted Trained Computer Teacher (PDGCET) on Contract Basis to teach Computer on Child Care Leave till 29.04.2027."Walk-in Interview on 10.06.2026 between 10.00 am to 1.00 pm at St. Thomas Boys' High School, Aldona–Goa."

"Wanted 1 (one) Librarian having certificate course in Library to work on Contract basis till end of the Academic Year 2026–2027 on fixed remuneration of Rs.20000/- per month."Walk-in Interview on 10.06.2026 between 10.00 am to 1.00 pm at St. Thomas Boys' High School, Aldona–Goa."

Wanted L.D.C on Contract basis for the Academic Year 2026-27. Appear for interview on 8th June 2026 Between 9.00 to 11.00 am at Shri Mahamaya High School, Ardha-Wada,Maye.Computer Khowledge, Employment Registration and relevant Certificates are essentials

Wanted one Trained Under-Graduate Teacher qualification BSc, BEd Maths, Science (Classes V- VIII) on contract basis till 30.04.2027. Walk in interview has been scheduled on 09/06/2026 at 9.00 am in Bethany Convent High School, Sao Jose de Areal. Interested candidates as per Government Recruitment Rules may attend the interview with application, testimonials, valid employment card, all original, Xerox copies.

Wanted 2 Primary Tr. (D.El.Ed.) & 1 MTS (SSCE) on contract basis till 30/4/27 in St. Thomas Boys' Primary School,Aldona. Walk-in-interview on 9/6/26 bet. 10 to 12 pm in St. Thomas Boys' High School, Aldona. Those interested kindly attend along with Application, testimonials & valid employment card.

CHANGE OF NAME

I, UMA SANTOSH MAHALE resident of H. No. 1455, Madel, Tivim Bardez, Goa 403502 hereby change my name from PURNEKALA GOVIND POROBO to UMA SANTOSH MAHALE. Hereafter in all my dealings & documents, I will be known by name UMA SANTOSH MAHALE.

Village Panchayat Moira
Attafondem, Moira, Bardez, Goa
Phone No.: (0832) 2470344
Email: villagepanchayatmoira@gmail.com

Ref. No.: VP/Moi/F/Work/Tender Notice/2026-27/717 Date: 26/05/2026

TENDER NOTICE

Sealed percentage rate tenders are hereby invited from eligible P.W.D. contractors in the appropriate class and category for the below-mentioned work by the Sarpanch, V.P. Moira, Bardez-Goa.

Sr. No.	Name of Work	Estimated Amount Put to Tender (Excluding GST) (Rs.)	Earnest Money Deposit (Rs.)	Time Limit (Excluding Monsoon)	Cost of Tender Form (Rs.)	Class and Category of Contractor
1	Desilting of drains in the V.P. Moira Jurisdiction, V.P. Moira, Bardez-Goa	262,191.55	5,244/-	120 days	4,000/-	V and above RBLD/BLDG

- Last date for receiving applications: **12/06/2026 up to 12.00 noon,** along with the cost of the tender form (non-refundable).
- Date of issue of blank tender form: **16/06/2026 up to 12.00 noon.**
- Date of receipt of sealed tender form: **19/06/2026 up to 10.00 am** (along with EMD sealed in separate envelopes) and will be opened on same day at 11.30 am.
- Applications for issue of tender form shall be accompanied with
  a) Attested copy of a valid registration certificate of the contractor in the concerned category of work.
  b) Attested PAN card.
  c) Attested copy of a valid GST registration certificate and acknowledgement of up-to-date returns filed with ARN (Application Reference Number generated on the GST common portal) as per GST law.
  d) Declaration of works in hand, submitted with a detailed list indicating the present status, on a Rs.100/- stamp paper (however, tender forms will not be issued to persons having works in hand exceeding four times the tendering limit).
  e) Attested copy of a valid Income Tax Clearance Certificate.
- EMD shall be in the form of Demand Draft/Deposit Call Receipt (DCR)/Pay Order from a nationalised or scheduled bank drawn in favour of the Sarpanch, V.P. Moira, payable at Moira, and sealed in a separate envelope.
- **Contractors shall submit a separate application for each work. Incomplete and third-party applications shall not be entertained by the Panchayat and no form shall be issued.**
- Unsealed and conditional tenders will be rejected outright.
- The contractor shall quote the tender excluding GST. GST, as applicable, shall be paid separately on the total value of work executed.
- For the tenders/items of tender in case of being quoted abnormally below i.e 20.00% below the estimated cost, than the contractor shall furnish on demand an additional performance security in the form of Bank guarantee from Nationalized/ Scheduled Bank for that amou nt which is worked out as difference between quoted amount and reasonable amount reduced by 20.00%.
- **Right to accept or reject any or all the tenders without assigning any reasons is reserved with the Village Panchayat.**

Seal

Sd/-
(Mr. Sagar Rama Naik)
Sarpanch
Village Panchayat Moira, Bardez-Goa.

NKGSB Bank
NKGSB Co-op. Bank Ltd.
(Multi State Scheduled Bank)

वसुली विभाग : लक्ष्मी सदन, 361, व्ही.पी. रोड, गिरगाव, मुंबई - 400004
टी : (022) 67545020/21/25/40/48/73/98;
ई : recovery@nkgsb-bank.com

स्थावर मालमत्ता / सुरक्षित मालमत्तेच्या विक्रीबाबतची विक्री सूचना
(सेक्युरिटी इंटरेस्ट रूल्स, 2002 च्या नियम 8 (6) आणि 9 (1) अन्वये)

'सिक्युरिटायझेशन अँड रिकन्स्ट्रक्शन ऑफ फायनान्शिअल असेट्स अँड एन्फोर्समेंट ऑफ सिक्युरिटी इंटरेस्ट ऍक्ट, 2002 तसेच सिक्युरिटी इंटरेस्ट ऍक्ट, 2002 मधील नियम 8(6) आणि 9(1) च्या तरतुदींच्या आधारे, सुरक्षित मालमत्तांच्या विक्रीसाठी ई-लिलाव सूचना.
याद्वारे सर्वसामान्य जनतेला, आणि विशेषत: कर्जदारांना, गहाणखतदारांना व जामीनदारांना सूचित करण्यात येते की, खाली वर्णन केलेली, सुरक्षित कर्जदाता बँकेकडे गहाण ठेवलेली जी स्थावर मालमत्ता आहे, तिचा प्रत्यक्ष ताबा एनकेजीएसबी बँक को-ऑपरेटिव्ह बँक लिमिटेडच्या अधिकृत अधिकाऱ्याने घेतला आहे. एनकेजीएसबी बँक को-ऑपरेटिव्ह बँक लिमिटेड (सुरक्षित कर्जदाता) यांची, खाली नमूद केलेल्या संबंधित कर्जदारांकडून/गहाणखतदारांकडून/जामीनदारांकडून येणे असलेली थकीत रक्कम वसूल करण्याच्या उद्देशाने, सदर सुरक्षित मालमत्तेची विक्री दिनांकित 24/06/2026 रोजी **"जशी आहे जेथे आहे", "जसे आहे जे आहे", "जे काही आहे ते"** आणि **"कोणत्याही दाव्याशिवाय/परतफेडीच्या हक्काशिवाय"** या तत्त्वांवर केली जाईल. संबंधित कर्जदार/मालमत्ता यांच्या नावासमोर, खालील तक्त्यामध्ये राखीव किंमत आणि अनामत रक्कम नमूद करण्यात आली आहे.
हा लिलाव दिनांकित **24/06/2026 रोजी सकाळी 11 ते दुपारी 1** या वेळेत, तसेच दुपारी 4 पर्यंत पाच मिनिटांच्या मुदतवाढीसह, https://www.bankeauctions.com या संकेतस्थळावर आयोजित केला जाईल. ईएमडी (अनामत रक्कम) भरण्याची आणि वसुली विभाग किंवा कोणत्याही जवळच्या शाखेत कागदपत्रे सादर करण्याची अंतिम तारीख दिनांक **23/06/2026 रोजी दुपारी 4 पर्यंत आहे.**

कर्जदार / गहाणखतदाराचे नाव	अ] सरफेसी अधिनियम 2002 च्या कलम 13(2) अन्वये मागणी सूचनेची तारीख ब] 22/05/2026 रोजीची थकीत रक्कम (रुपये लाखांमध्ये) क] प्रत्यक्ष ताब्याची तारीख	आरक्षित मूल्य (रुपये लाखांमधये)	अर्नेस्ट मनी डिपॉझिट (रुपये लाखांमध्ये)	बोलीतील वाढीव रक्कम (लाखांमध्ये)
1. श्री.रतनलाल मेघराज बोराणा 2. श्रीमती इंदिरा रतनलाल बोराणा	अ] 07/10/2020 ब] रु.87.88 क] 30/09/2024	44.55	4.46	0.25
गहाण ठेवलेल्या मालमत्तेचे वर्णन: दुकान क्रमांक 101, क्षेत्रफळ 30.70 चौ.मी. (सुपर बिल्ट-अप एरिया), जे आनंद ट्रेड सेंटर, वास्को द गामा, गोवा या संकुलातील ब्लॉक-1 च्या पहिल्या मजल्यावर स्थित आहे. ही मालमत्ता प्रीडिओ सेम डॉम्निको ईस्पेशल म्हणून ओळखल्या जाणाऱ्या भूखंडावर वसलेली आहे, जो भूखंड प्रीडिओ ट्रोपा सेकंड अँडिकाओ याच्याशी संबंधित आहे आणि तो तालुका महसूल कार्यालयात मॅट्रिझ क्रमांक 2443 अंतर्गत नोंदवलेला आहे. तसेच, ही मालमत्ता जमीन नोंदणी कार्यालयात बुक बी, नवीन मालिका क्रमांक 105, फोलिओ 30, नोंद क्रमांक 40556 अंतर्गत नोंदवलेली आहे. ही मालमत्ता श्री. रतनलाल मेघराज बोराणा आणि श्रीमती इंदिरा रतनलाल बोराणा यांच्या मालकीची आहे.			
सुरक्षित धनको बँकेला ज्ञात असलेल्या बोज्याच्या तपशीलांची माहिती:	1) कोणतीही थकीत मालमत्ता देणी, युटिलिटी बिले, इतर कोणतेही बोजा किंवा मालमत्तेशी संबंधित कोणत्याही शंका असल्यास, आपण श्री. पुनीत गाडेकर यांच्याशी मोबाईल क्रमांक 9920831295 वर संपर्क साधू शकता. 2) कर्जदारांनी गहाण ठेवलेल्या मालमत्तेसंदर्भात सुरू असलेले कायदेशीर खटले (लिटिगेशन्स), बोली सादर करण्यापूर्वी अधिकृत अधिकाऱ्यामार्फत इच्छुक खरेदीदारास कळवले जातील.			
मागणीनुसार तपासणीसाठी श्री. लक्षदीप देसाई यांच्याशी मोबाईल क्रमांक 9483947313 वर संपर्क साधा.				

ही ऑनलाईन लिलाव प्रक्रिया C1 India (P) Ltd च्या https://www.bankeauctions.com या वेब पोर्टलद्वारे पार पाडली जाईल. विक्रीच्या अटी व शर्ती https://www.bankeauctions.com या संकेतस्थळावर, तसेच बँकेच्या https://www.nkgsb-bank.com या संकेतस्थळावर प्रदर्शित करण्यात आल्या आहेत. बोलीदारांना सूचित करण्यात येते की, त्यांनी आपल्या बोली आवश्यक कागदोपत्री पुराव्यांसह https://www.bankeauctions.com या संकेतस्थळावर अपलोड कराव्यात. बोलीदारांना कोणत्याही सहाय्याची आवश्यकता भासल्यास, तांत्रिक मदतीसाठी त्यांनी C1 India (P) Ltd च्या श्री. भाविक पांड्या यांच्याशी 8866682937 या क्रमांकावर, किंवा सपोर्ट मोबाईल क्रमांक 7291981124/25/26 वर संपर्क साधावा. मूळ कागदपत्रे एनकेजीएसबी बँक को-ऑपरेटिव्ह बँक लिमिटेड., उपमहाव्यवस्थापक – वसुली, लक्ष्मी सदन, 361, व्ही.पी.रोड, गिरगाव, मुंबई– 400 004 या पत्त्यावर प्रत्यक्ष सादर करावीत किंवा टपालाद्वारे पाठवावीत. या संदर्भातील कोणत्याही शंका किंवा विचारणा recovery@nkgsb-bank.com या ईमेल पत्त्यावर पाठवता येतील.

सरफेसी कायदा, 2002 अन्वये 15 दिवसांची वैधानिक विक्री सूचना

ठिकाण: मुंबई
दिनांकित: 03-06-2026

सही/-
अधिकृत अधिकारी
एनकेजीएसबी को-ऑपरेटिव्ह बँक लि.

सहकार विभाग
सहाय्यक निवडणूक अधिकारी व सहाय्यक निबंधक, सहकारी संस्था यांचे कार्यालय-मध्य विभाग, सहकार भवन
पहिला मजला, नगरपालिकेच्या बाजारासमोर, पणजी – गोवा
दूरध्वनी क्र. 0832-2426187, फॅक्स क्र. 0832-2426187

संदर्भ:क्र.एआरसीएस/सीझेड/निवडणूक/उत्तर गोवा न्यायिक/2026/329 दिनांकित: 01/06/2026

सूचना
फॉर्म "निवडणूक-3"
(पहा नियम 63(1))

गोवा सहकारी संस्था नियम,2003 च्या नियम 63 च्या उप-नियम (1) अन्वये, मी, अधोस्वाक्षरीकर्ता आदिती अजित नाईक, निवडणूक निर्णय अधिकारी, 'उत्तर गोवा (अराजपत्रित) न्यायालयीन कर्मचारी सहकारी पतसंस्था मर्यादित, पणजी-गोवा' च्या संचालक मंडळाची निवडणूक घेण्यासाठी नियुक्त असून-सहाय्यक निवडणूक अधिकाऱ्याच्या पूर्वपरवानगीने-सन 2026 ते 2031 या 5 (पाच) वर्षांच्या कालावधीसाठी संचालक मंडळावर 11 (अकरा) सदस्यांची निवड करण्याकरिता, सदर संस्थेच्या संचालक मंडळाच्या निवडणुकीचे विविध टप्पे निश्चित करणारा कार्यक्रम याद्वारे तयार करून घोषित करीत आहे. नियम 61(1) अन्वये, दिनांकित 29/06/2026 रोजी होणाऱ्या या निवडणुकीचा कार्यक